

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 214 OF 2015**

**Dated: 4<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member**  
**Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**West Bengal State Electricity Transmission Co. Ltd. ... Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv  
Mr. C.K. Rai  
Mr. Mohit Rai for R-1

**APPEAL NO. 215 OF 2015**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)**

**Vs.**

**West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv  
Mr. C.K. Rai  
Mr. Mohit Rai for R-1

**ORDER**

It is represented by the learned counsel for the parties that the pleadings are complete. The learned counsel for the Appellant submits that they do not wish to file rejoinder Affidavit.

List the matter for hearing on **15.02.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*mk/suman*

**(I.J. Kapoor)**  
**Technical Member**